

# Constitution of Benches with effect from 7<sup>th</sup> of March, 2011.

Sl. No	Ct. No	Name of Hon'ble Judges	Jurisdiction
1		<p>C.J.'s Hon. The Chief Justice Court Hon. Prakash Krishna, J. (On Monday, Tuesday, Thursday and Friday)</p> <p>At 2.00 P.M.:</p> <p>Thereafter:</p> <p>Hon. The Chief Justice Hon. Prakash Krishna, J. (On Wednesday)</p> <p>Then Hon. The Chief Justice (On Friday at 2.00 P.M.)</p>	<p>Fresh, order, admission, hearing and all Listed Division Bench Writs relating to Recovery of Tax matters, Income Tax Reference, Income Tax Appeals, Custom and excise matters, Matters related to Tolls on River Bridges in U.P and Environment Matters</p> <p style="text-align: center;">AND</p> <p>Listed Control Orders and Land Acquisitions from 01.10.2010 to 29.01.2011 including Bunch Cases.</p> <p>Tax Matters upto the year 2005 for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p> <p>Fresh, order, admission, hearing and all Listed Public Interest Litigation (Civil) for Orders, Admission and Hearing including Bunch Cases.</p> <p>Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.</p>
2	3	<p>Hon. Amitava Lala, J. Hon. Ashok Srivastava, J.</p> <p>At 2.00 P.M.</p> <p>Thereafter:</p>	<p>Fresh, order, admission, hearing Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations)</p> <p style="text-align: center;">AND</p> <p>Listed Writs relating to Local Bodies (including Cooperative Societies, All Societies and Corporations) from January 1<sup>st</sup> 2009 onwards including Bunch Cases.</p> <p>Misc. Writs for the year 2004 for Orders, Admission and Hearing.</p> <p>Cases for Final Hearing/Disposal starting from the oldest of the category assigned.</p>

- 3 40 Hon. Yatindra Singh, J.  
Hon. Y.C. Gupta, J.
- Fresh, order, admission, hearing and all Listed F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters including Bunch Cases.
- AND
- Listed Special Appeals from the year 2005 to 2008 for Orders, Admission and Hearing.
- At 2.00 P.M.:
- F.A.s upto the year 1995 and F.A.F.O.s upto the year 1992 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 4 34 Hon. P.C. Verma, J.  
Hon. Sabhajeet Yadav, J.
- Listed Misc. Writs upto 31.12.2006 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter:
- Misc. Writs for the year 2003 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 5 37 Hon. R.K. Agrawal, J.  
Hon. Bharati Sapru, J.
- Fresh, order, admission, hearing Special Appeals
- AND
- Listed Special Appeals from January Ist 2009 onwards including Bunch Cases.
- At 2.00 P.M.:
- On priority basis Service Writs relating to transfer/suspension of all categories** and Special Appeals upto the year 2003 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 6 9 Hon. D.S.R. Varma, J.  
Hon. Abhinava Upadhyay, J.
- Fresh, order, admission, hearing and all listed cases under Intellectual Property Rights
- AND
- Listed Special Appeals upto 31.12.2004 and Misc. Writs for the year 2007 and 2008 for Orders, Admission and hearing including Bunch Cases.
- At 2.00 P.M.:
- Misc. Writs upto the year 2002 for Orders, Admission and Hearing.
- Thereafter:
- Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

7 29 Hon. S.K. Singh, J. Fresh, order, admission, hearing Service Writs  
Hon. Jayashree Tiwari, J. including that of Judicial Officers, Employees of High  
Court and subordinate Courts

AND

Listed Service Writs including that of Judicial Officers,  
Employees of High Court and subordinate Courts from  
1<sup>st</sup> of January, 2007 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to  
transfer/suspension of all categories,** Service  
Writs upto 1999 and for the year 2002 and  
infructuous cases irrespective of the year for orders,  
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

8 35 Hon. Sunil Ambwani, J. Fresh, order, admission, hearing Writs relating to  
Hon. Kashi Nath Pandey, J. Urban Ceiling

AND

Listed Writs relating to Urban Ceiling from January 1<sup>st</sup>  
of 2009 onwards and listed Control Orders and Land  
Acquisitions from 01.01.2009 to 30.09.2010 and  
Division Bench Service Writs including that of Judicial  
Officers, Employees of High Court and subordinate  
Courts upto 31.12.2006 for Orders, Admission and  
Hearing including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to  
transfer/suspension of all categories** and Misc.  
Writs for the year 2004 and Service Writs for year  
2000 and 2001 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

9 2 Hon. Ashok Bhushan, J. Fresh, order, admission, hearing Misc. Writs, Control  
Hon. Ran Vijai Singh, J. Orders and Land Acquisitions.

AND

Listed Misc. Writs from 01.01.2009 onwards, Control  
Orders and Land Acquisitions from 30.01.2011  
onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 2004 for Orders, Admission  
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

10 44 Hon. Imtiyaz Murtaza, J. Fresh, order, admission, hearing all listed Division  
Hon. S.S. Tiwari, J. Bench Criminal Appeals including those where record  
has been called for considering the application for  
bail, Criminal Contempt, Criminal Appeals arising  
from POTA, Contempt Appeals and writs related to  
Public Interest Litigation (Criminal).

At 2.00 P.M.:

Oldest Criminal Appeals for Orders.

Thereafter:

Criminal Appeals from the year 1984 onwards for  
Hearing.

11 36 Hon. S.P. Mehrotra, J. Fresh, order, admission, hearing and All Listed Writs  
Hon. Rajesh Chandra, J. relating to other Recovery including Matters arising  
out of proceedings U/s 29 of State Financial  
Corporation Act, Mines and Minerals.

At 2.00 P.M.:

Misc. Writs for the year 2003 for Orders, Admission  
and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

12 42 Hon. Vineet Saran, J. Fresh, order, admission, hearing and all Listed  
Hon. Surendra Singh, J. Criminal Writs.

At 2.00 P.M.:

Oldest Criminal Writs for Orders, Admission and  
Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

13 7 Hon. Rakesh Tiwari, J. Fresh, order, admission, hearing and all Listed Rent  
Control Writs including Writs arising out of Orders  
passed u/s 25 of the Provincial Small Causes Court.

At 2.00 P.M.:

Rent Control Writs upto the year 2000 for Orders,  
Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the  
oldest of the category assigned.

- 14 4 Hon. Rajes Kumar, J. Fresh, order, admission, hearing Writs arising out of Suits and all Fresh and Listed Application u/s 24 C.P.C. all Writs under Article 227 of the Constitution of India and Civil Revisions including Revision arising out of order passed under Section 25 of the Provincial Small Causes Court including Bunch Cases.
- AND
- Listed Writs arising out of Suits from 1<sup>st</sup> January, 2009 onwards
- Thereafter: Misc. Writs for the year 1996 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 15 30 Hon. S.U. Khan, J. Listed Misc. Writs upto 31.12.2002 for Orders, Admission and Hearing including Bunch Cases.
- 16 38 Hon. Devendra Pratap Singh, J. Fresh, order, admission, hearing Educational Matters including society matters with regard to Educational Institutions
- AND
- Listed Educational Matters including society matters with regard to Educational Institutions from January Ist, 2009 onwards for Orders, Admission and Hearing including Bunch Cases.
- At 2.00 P.M.: Misc. Writs for the year 1995 & 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 17 39 Hon. V.K. Shukla, J. Fresh, order, admission, hearing Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society)
- AND
- Listed Service Writs including that of Employees of High Court and subordinate Courts (except Service Writs relating to Educational Institutions and Local Bodies including Corporations and Co-operative Society ) from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writs for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

18 46 Hon. Amar Saran, J.  
Hon. A.K. Tripathi, J.

Fresh, order, admission, hearing all listed Habeas Corpus Writs, Government Appeals, matters U/S 378 (4) Cr.P.C. and Capital Cases.

At 2.00 P.M.:

Oldest Government Appeals for Orders and Admission.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned and Criminal Appeals upto the year 1983 and Capital Cases for Hearing.

19 26 Hon. Arun Tandon, J.

Listed Service Writs including that of Employees of High Court and subordinate Courts from the year 2006 to 2008 for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 21 Hon. Dilip Gupta, J.

Fresh, order, admission, hearing Misc. Writs (except Writs arising out of suits and Educational Institutions)

AND

Listed Misc. Writs (except Writs arising out of suits and Educational Institutions) from January Ist, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs upto the year 1994 and for the year 1997 and infructuous cases irrespective of the year for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 18 Hon. Krishna Murari, J. Fresh, order, admission, hearing Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society

AND

Listed Service Writs relating to Educational Institutions and Service Writs relating to Local Bodies including Corporations and Co-operative Society from January 1st, 2009 onwards including Bunch Cases.

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1992 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

22 19 Hon. Shishir Kumar, J. Fresh, order, admission, hearing and all Listed Second Appeals, F.A.s and F.A.F.O.s

At 2.00 P.M.:

Second Appeals upto the year 1978 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

23 10 Hon. Sanjay Misra, J. Fresh, order, admission, hearing and all Listed Civil Contempt including Bunch Cases.

At 2.00 P.M.:

Civil Contempt upto the year 2007 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

24 54 Hon. Ravindra Singh, J. Fresh, order, admission, hearing and all listed Matters U/Ss 482 & 483 Cr.P.C.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

- 25 5 Hon. A.P. Sahi, J. Fresh, order, admission, hearing Writs relating to Ceiling Matters and all Fresh and Listed Writs relating to Consolidations Matters.
- AND
- Listed Writs relating to Ceiling Matters from 1<sup>st</sup> January, 2009 onwards
- At 2.00 P.M.: Writ-B upto the year 1975 for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 26 52 Hon. Vikram Nath, J. Listed Minor Bail Applications upto 31.12.2010 for Orders.
- At 2.00 P.M.: **On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and oldest Minor Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.
- 27 28 Hon. Sudhir Agarwal, J. Listed Misc. Writs from the year 2003 to 2008 for Orders, Admission and Hearing including Bunch Cases.
- Thereafter: Misc. Writs for the year 1996 and infructuous cases irrespective of the year for Orders, Admission and Hearing.
- Thereafter: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
- 28 50 Hon. Vinod Prasad, J. Fresh, order, admission, hearing and all listed Criminal Revisions and Criminal Writs.
- At 2.00 P.M.: **On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Criminal Writs upto the year 1999 and Oldest Criminal Revisions for Orders, Admission and Hearing.



29 33 Hon. Pankaj Mithal, J. Fresh, order, admission, hearing and all Listed Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR, All Writs relating to Indian Stamp Act including Bunch Cases.

Thereafter:

Tax Matters upto the year 2003 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 32 Hon. S.K. Gupta, J. Fresh, order Minor Bail Applications  
AND  
Listed Minor Bail Applications from January 1<sup>st</sup> 2011 onwards.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

31 6 Hon. B.K. Narayana, J. Fresh, order, admission, hearing Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act and All Fresh and Listed Writs arising out of the orders of Board of Revenue

AND

Listed Writs relating to U.P.Z.A. & L.R. Act and U.P. Land Revenue Act from 01.01.2009 onwards including Bunch Cases.

At 2.00 P.M.:

Misc. Writs for the year 1997 for Orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

32 1 Hon.R.D. Khare, J.

Fresh, order, admission and hearing Matters Under Industrial Disputes Act and all Labour Law Enactments

AND

Listed Service Writs including that of Employees of High Court and subordinate Courts upto the year 2005 and Matters Under Industrial Disputes Act and all Labour Law Enactments from 1<sup>st</sup> January, 2009 onwards for Orders, Admission and Hearing including Bunch Cases

At 2.00 P.M.:

**On priority basis Service Writs relating to transfer/suspension of all categories,** Service Writ for the year 1993 and infructuous cases irrespective of the year for orders, Admission and Hearing.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 47 Hon. B.N. Shukla, J.

Fresh order and All Listed Major Bail Applications .

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Major Bail Applications and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

34 43 Hon. N.A. Moonis, J.

Fresh, order, admission and all Listed Criminal Appeals including Criminal Appeals under Section 372 Cr.P.C. and Defective Criminal Appeals (irrespective of the year) for Orders.

At 2.00 P.M.:

**On priority basis Criminal Appeals in cases punishable upto two years imprisonment and Appeals in complaint cases against acquittal** and Oldest Criminal Appeals for Bail and Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Criminal Appeals for Hearing.

35 45 Hon. S.C. Agarwal, J.

Listed Matters U/Ss 482 & 483 Cr.P.C. upto 31.12.2010 for Orders, Admission and Hearing including Bunch cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

36 49 Hon. S.K. Tripathi, J.

Fresh, order, admission, hearing and all Listed Matters U/Ss 378 & 407, Habeas Corpus Writs and N.D.P.S. Appeals including Bunch Cases.

At 2.00 P.M.:

**On priority basis Cases under Sections 482 Cr.P.C., 397 Cr.P.C. and under Article 226 relating to Murder, Rape, Dacoity and Kidnapping in which the proceedings of trial court have been stayed** and Matters U/S 407 upto 2006 and oldest Matters under Sections 482 & 483 Cr.P.C. for Orders, Admission and Hearing including Bunch cases.

Thereafter:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**CHIEF JUSTICE  
25.02.2011**